

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL Nos. 277 & 278 OF 2014
APPEAL Nos. 65, 66 & 56 OF 2015
APPEAL No. 7 OF 2015 & IA No. 9 OF 2015**

Dated: 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 277 & 278 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary

Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Paramhans for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Piyush Singh for R-2
(in A.No.278/2014)

Mr. Manu Dev Sharma
(in A.No.278/2014)

APPEAL NO. 65, 66 & 56 OF 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal K.Choudhary

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Karan Arora (in A.Nos.65 & 56/2015)

Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh

Mr. Piyush Singh for R-2 (in A.No.65/2015)

Mr. Anshu Mahajan (A.No. 56/15)

APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

In the matter of:

M/s. Jindal Steel & Power Ltd.

....Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh

Mr. Piyush Singh

Counsel for the Respondent(s)

:

Mr. C.K. Rai &

Mr. Paramhans for R-1

Mr. Gopal Choudhary for R-2

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **29.11.2016.**

(I.J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson